



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/1995/2662/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri A. Bhattacharyya,  
Presiding Officer,  
Industrial Tribunal, Guwahati.

Dated Guwahati the <sup>th</sup>14 May 2019.

Sub: **Casual Leave .**  
Ref:- Your letter No. IT.3/2019/174 Guwahati the 10<sup>th</sup> of May, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted granted 1(one) day Casual Leave on 09.05.2019, as prayed for.

Yours faithfully,

*Sd/-*

**JOINT REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-93/98/2663 IA, dated 14.05.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.

*14/5/19*  
**JOINT REGISTRAR (VIGILANCE)**

*Rolan*